

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1661
ANSWERED ON:19.11.2010
EARTHQUAKE RESISTANT BUILDINGS
Ju Dev Shri Dilip Singh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Building Materials and Technology Promotion Council (BMTPC) is helping in construction of modern multi-storey buildings by using modern technique;
- (b) if so, whether the said council has succeeded in construction and development of earthquake resistant buildings;
- (c) if so, the details of technique suggested for construction of building;
- (d) whether use of these techniques have been made mandatory in National Earthquake Zone;and
- (e) if so, the detail thereof?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a) to (e): The Building Materials and Technology Promotion Council (BMTPC) is not involved in the construction of multi-storey buildings. However, the Council has published a priced publication on Guidelines for Improving Earthquake Resistance of Housing including multi-storey structures. The Guidelines are based on Indian Standards and Codes IS 1893, IS 4326 and IS 13920.

In the demonstration structures constructed by the Council, necessary earthquake resistant features such as providing corner reinforcement, plinth and lintel level bands etc. as stipulated in the relevant Indian Standards and Codes are essentially provided. The Council has also undertaken the exercise of propagating seismic strengthening techniques of existing masonry buildings and has done seismic strengthening of some lifeline buildings such as Kupwara Sub-Divisional Hospital in Jammu & Kashmir, 5 schools of Municipal Corporation of Delhi and two school buildings in Uttarakhand, besides several buildings in Gujarat.

An Expert Committee constituted by the Ministry of Home Affairs and serviced by BMTPC prepared model amendments in Town and Country Planning Acts, Land Use Zoning Regulations and Building Regulation and copies of the same were circulated to State Governments/Union Territories requesting them to review and adopt the recommendations as per the prevailing disaster vulnerability in the States/Union Territories. The Council also organized workshops for the States in this regard.